

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.05.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 283 of 2022	Deepak Khanna Vs. Earth Infrastructure Ltd. & Ors.	Anand Raj	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Gabba-R3
2.	Comp. App. (AT) (Ins) No. 324 & 325 of 2022 (With Defects)	Jai Vardhman Khaniz Pvt. Ltd. & Ors. Vs. Hindustan Paper Corporation Through Liquidator & Ors.	Anand Verma	Rahul Sharma Jitender Ratta-R1 Sumant Batra ApoorvaChowdhury-R3 Pranay Agrawala-R6
3.	Comp. App. (AT) (Ins) No. 384 of 2022	Samyak Projects Pvt. Ltd. Vs. Ansai Housing Ltd.	Sandeep Bhuraria	Vikas Tiwari
4.	Comp. App. (AT) (Ins) No. 443 of 2022	Surender Modi Suspended Director of J. R. Modi Associates Ltd. Vs. Kaliber Associates Pvt. Ltd. Through Its Liquidator Mohan Lal Jain & Anr.	Lokesh Mishra	Anirban Bhattacharya- R1 Nipun Gautam Rajiv Bajaj-R2
5.	Comp. App. (AT) (Ins) No. 444 of 2022	Rakesh Kumar Gupta Vs. Straight Edge Contracts Pvt. Ltd. Through its Resolution Professional & Ors.	Abhishek Anand	Sanjay Bhatt Apoorva Choudhary- R2
6.	Comp. App. (AT) (Ins) No. 499 of 2022	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors.	Sidhartha Barua	
7.	Comp. App. (AT) (Ins) No. 512 of 2022	Anjani Technoplast Ltd. Vs. Shubh Gautam	Vivek Singh	Piyush Vatsa

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 622 of 2021	Hemant Agarwal Vs. Santosh Associates & Anr. With	Manish Raghav	Divya Jagga Sumit Shukla
9.	Comp. App. (AT) (Ins) No. 450 of 2022	Hemant Agarwal Vs. Santosh Associates & Anr.	Manish Raghav	Divya Jagga-R2
10.	Comp. App. (AT) (Ins) No. 635 of 2021	Pap Chem (India) Pvt. Ltd. Vs. Millenium Papers Pvt. Ltd.	Inder Pahuja	Dev Shah Arjun Sheth
11.	Comp. App. (AT) (Ins) No. 657 of 2021	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	Keshav Gupta Vishal Mahajan Vidit Anand
12.	Comp. App. (AT) (Ins) No. 747 of 2021	Arun Chadha Vs. Ramesh Kumar Suneja & Ors. With	Abhishek Anand	Aditi Sinha Piyush Singh-R1-3 Harsh Sinha-R4
13.	Comp. App. (AT) (Ins) No. 748 of 2021	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia	Abhishek Anand Samridh Bindal-R1 Abhishek Sharma-R2
14.	Comp. App. (AT) (Ins) No. 1087 of 2021	Anil Soni Vs. KM Fincorp LLP & Anr.	Vipul Ganda	Nilesh Deep-R1 Sanjay Kumar-R2
15.	Comp. App. (AT) (Ins) No. 1092 of 2021	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr. With	Kunal Godhwani	P. Rameshbabu-R1 R.S. Sravankumar-R2
16.	Comp. App. (AT) (Ins) No. 158 of 2022	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Kunal Godhwani	P. Ramesh Babu-R1 R.S. Sravankumar-R2
17.	Comp. App. (AT) (Ins) No. 13 of 2022	Nikhil Tandon Vs. Sanjeev Bindal Liquidator of Radhey Sham Tandon Manufacturing Pvt. Ltd. & Anr.	Pulkit Deora	Sanjeev Bindal
18.	Comp. App. (AT) (Ins) No. 58 of 2022 (With Defects)	C. Vijaya Kumar Vs. Sahaj Bharti Travels & Anr.	Sameer Jain	Rakesh Kumar Mohit Arora

19.	Comp. App. (AT) (Ins) No. 72 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Sri Adhikari Brothers Television Network Ltd. & Ors. With	Vijay Nair	OP Gaggar-R2
20.	Comp. App. (AT) (Ins) No. 109 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Shi Adhikari Brothers Television Network Ltd. & Ors.	Vijay Nair	OP Gaggar-R2
21.	Comp. App. (AT) (Ins) No. 94 of 2022	Arvind Singh P. Chandock Vs. Amit Punjabi & Ors.	Aditya Dewan	Nausher Kohli-R1 Gaurav Kakar-R3 Saket S. Jain-R4
22.	Comp. App. (AT) (Ins) No. 111 of 2022	Rosario D'Souza Vs. Union Bank of India & Anr.	Amir Arsiwala	Nirupama Kar R. Rajesh-R1
23.	Comp. App. (AT) (Ins) No. 128 of 2022	Cimco Projects Ltd. and ors. Vs. Anup Kumar (Resolution Professional) Shiv kala Developers Pvt. Ltd. & Anr.	Santosh Pandey	Abhijeet Sinha Shankari Mishra Vibhor Sachan Anup Kumar
24.	Comp. App. (AT) (Ins) No. 296 of 2022	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd.	Manish Kr. Choudhury	
25.	Comp. App. (AT) (Ins) No. 335 of 2022	Anand Engineering Ltd. (Formerly Bajaj Infrastructure Development Company Ltd.) Through Its Authorised Representative Ranjan Baranwal Vs. Ramachandran Subramanian Liquidator for Tecpro Systems Ltd.	Alok K. Aggarwal	
26.	Comp. App. (AT) (Ins) No. 337 of 2022	Anoop Pareek Vs. Prama Industries Pvt. Ltd. & Anr.	Malak Bhatt	Pritesh Burad Samita Vaviya-R1 Rajendra Kr. Agarwal-R2
27.	Comp. App. (AT) (Ins) No. 338 of 2022	Central Board of Trustee, Employees' Provident Fund Organization through The Regional P.F. Commissioner-II Vs. Fourth Dimension Solutions Ltd. (FDSL) Through its Monitoring Agency & Ors.	Brijesh Kr. Tamber	Atul Sharma Arjun PadhiyarR1 to R3 Mohak Sharma-R4

28.	Comp. App. (AT) (Ins) No. 353 of 2022	Deepak Kapoor (Shareholder/Director of Sarash Exports Services Pvt. Ltd.) Vs. Umesh Chand Goyal	Kunal Anand	Umesh C. Goyal Aditya Gauri-R1 Ashutosh Goel
29.	Comp. App. (AT) (Ins) No. 360 of 2022	Mrs. Smeeta Patii Vs. Saraswat Cooperative Bank Ltd. & Anr.	Varnita Ojha	Soumik Ghosal Shyamali Gadre-R1 Udayraj Patwardhan-R2
30.	Comp. App. (AT) (Ins) No. 366 of 2022	Dhiraj Sinha & Anr. Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd. With	Vaibhav Singh	Shikha Khurana
31.	Comp. App. (AT) (Ins) No. 367 of 2022	Varun Chhabra & Anr. Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd. With	Abhay P. Singh	Shikha Khurana
32.	Comp. App. (AT) (Ins) No. 389 of 2022	Manoj Roy Through Poa Holder Arun Roy Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd.	Abhay P. Singh	Riya Thomas
33.	Comp. App. (AT) (Ins) No. 390 of 2022	Puneet Kaur Through Her Attorney Amrit Pal Singh Vs. K V Developers Pvt. Ltd. & Anr. With	Mahesh kumar	Rakesh Kr. Bajaj-R1 & R2 Sumesh Dhawan-R4
34.	Comp. App. (AT) (Ins) No. 391 of 2022	Mayukh Chakraborty Vs. K V Developers Pvt. Ltd. & Anr. With	Mahesh kumar	Rakesh Kr. Bajaj-R1 & R2
35.	Comp. App. (AT) (Ins) No. 392 of 2022	Mahesh Chandra Sahu & Anr. Vs. K V Developers Pvt. Ltd. & Ors. With	Mahesh kumar	Sumesh Dhawan-R4
36.	Comp. App. (AT) (Ins) No. 393 of 2022	Ravi Raghavachary Vs. K V Developers Pvt. Ltd. & Anr. With	Mahesh Kumar	Rakesh Kr. Bajaj-R1 & R2

37.	Comp. App. (AT) (Ins) No. 394 of 2022	Shabnam Vs. K V Developers Pvt. Ltd. & Ors.	Mahesh Kumar	Sumesh Dhawan-R4
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For Hearing

38.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2
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Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar